4040(Calls) (1)

Declaration of Assets and Liabilities

I, Anand Valdhan, son/daughter/wife of Manvendla Prasad Singlaged 31 years, belonging to Bihal Vidhan Salha

service and presently working as Office attendent

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2531

	Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	1000d	A THE GLAD OF MANUAL CO.	-		- Ltc. Name
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		NIL	NIL	NTL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NZL	NIL	NEL
	(v)	Motor Vehicles (details of make, etc.)	NIL	NTL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	Gold	NIL	NIL	NIL	NTL
((vii)	Other assets, such as values of claims / interests	_	1	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	arli A	-23/2		Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	27k9+17.				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /dcc, number(s) - Extent (Total measurement) - Current market value	aldino e-		1000e		
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement)	5 1 4		14 - 7.17	4	
	- Current market					
v) (Others (such as nterest in property)	_	-	_	4	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	10 30 30 30		
	(ii) Loans from financial institutions	LON END END		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-	
	(b) dues to departments dealing with supply of water	_	_	
	(c) dues to departments dealing with supply of electricity	-		
	(d) dues to departments dealing with telephones	-	_	
	(e) dues to departments			

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	dealing with government transport (including aircraft and helicopters)	-	_
	(f) Other dues, if any		
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-AOHPV3382F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail GPF/CPF/PRAN No. 111105391523 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre BIHAR VIDHAN (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Avaid Valdhan

Name of Employee: An and Valdham Place: PATNA

Designation: Office attandant Date: 15 2 2024

Designation: Bihas Legislative assembly,

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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